MR.-CHAIRMAN: Yea see, the main question is about the NRI proposal.

-SHRI CHATURANAN MISHRA: This is about committed loans.... (Interruptions).... Sir, you give me a hearing. If they are utilising the NRI loans or any other loans and if there are committed loans available with the Energy Ministry, I- am only asking why they are not utilizing them. The Minster is correct when he says that he wants to appraise the situation. But my request is that, in that case, this question should be kept for the next day meant for the Ministry.

•SHRI VISHVJIT P. SINGH: Sir, the main question relates to fresh NRI pro posals and, therefore, this question does not arise out of it \_\_\_\_\_ (Interruptions)....

SHRI VISHVJIT P. SINGH: It does not relate to the NRI proposals......(Interruptions) ....

, MR. CHAIRMAN: I would suggest that the honourable Member may ask a separate question about the unused loans, but not on this.... (Interruptions)....

SHRI DIPEN GHOSH: Sir, it is true that the main question is about the NRI proposals. But for consideration of the NRI proposals, the funds already available and not utilized will have to be taken into account. So, his question is relevant.... (Interruptions)....

MR, CHAIRMAN: In that case, he must ask another question about the Power Ministry. This question does not relate to that. I am sorry, he has to ask another question on that subject itself.

SHRI CHATURANAN MISHRA: You are free to decide it.. (Interruptions')

MR. CHAIRMAN ..: Yes, Mr. Shiv Charan Singh.

श्री सिषयरण सिंह : मान्यवर, भ्या माननीय मन्त्री जी यह बताने की क्रुपा करेंगे कि राजस्थान की जी विद्युत योजनाने आपके विचाराधीन यी उनने से इस वर्ष गीन कीन मी योजनाओं पर कार्य शरू करवा वेंगे ?

MR. CHAIRMAN: I am sorry, this also outside the main question. Too many supplementaries are outside the main question. Therefore, I go to the next question. Question No. 122.

## **Export of Cotton**

\*122. SHRI SARADA MOHANTY†:

SHRI SOM PAL: Will the Minister of TEXTILES be pleased to refer to the answer to Unstarred Question 3552 given in the Rajya Sabha on the 23rd March, 1993 and state:

- (a) what quantity of cotton has been released to be exported so far during the current crop season;
- (b) the date when this release was announced and what are the names of the agencies that have been designated to handle these:
- (c) whether Government propose to release further quantities of cotton for export and;
  - (d) if so, what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (Shri G. Venkat Swamy): (a) to (d) A statement is lad on the Table of the House.

## **STATEMENT**

(a) During the cotton season 1992-93, Government has released a quantity of 14,955 lakh bales of cotton for export.

†The question was actually asked on the floor of the House by Shri Sarada (b) This quota of 14,955 lakh bales was announced on 7 different dates from 21-9-92 to 6-2-93. Except for 1,25 lakh bales of Bengal Deshi veriety and yellow pickings which were open to all exporters, the remaning quantities were released in favour of institutions like Cotton Corporation of India, various States Co-operative Marketing Federations and the National Agriculture Co-operative Marketing Federation.

(c) and (d) While releasing the cotton for export, Government keeps in mind the factors like stablisation of prices in the domestic market, provision of remunerative prices to cotton growers and need to maintain India's presence in the international market as a stable supplier of cotton. Government also tries to strike a careful balance between the Interests of the cotton fanners on the one hand and the handloom weavers and the teztile industry on the other. The Government keeps a close watch on the general cotton situation, and the movements of market puces of cotton and cotton yarn to determine the need, quantum and timing of rereases of cotton for exports.

SHRI SARADA MOHANTY : Sir, I would like to know from the honourable

Minister whether it is a fact that prices of cotton, particularly of long-staple cotton, are falling steeply and that cotton has been selling at prices varying from Rs. 850/- to Rs. 950l-per quintal as against a price of Rs. 1450l-during priveous year. There is an apprehension that because of the falling prices, a large area lender cotton is being shifted to the other crops thereby leading to a reduction in the cotton growing area and also in the production of cotton in the coming season.

I would like to know from the honour-able Minister+ what the reasons are for such a steep fall in the prices of cotton and what steps are being taken by the Government to see that the fanners do not switch over to other crops from cotton.

भी जी. वेंकट स्वाची: संभापित जी, यह कहना उचित नहीं है। सानरेवल सेंबर की में इन्फर्सेंगन देता बाहता हूं कि काटन की opening balance in 1992-93 was 32.78 lakh bales. The production is22 to 124 lakh bales. The total is 156.782 lakh bales. The mill consumption is 105 lakh bales and non-mill consumption is 8 lakh bales. Export is 14.955 lakh bales. The total is 127.955 lakh bales. The closing stock is 26.825 lakh bales. I am giv'ng this information to you. The monthly mill consumption....

SHRI SOM PAL: Sir, this is not the information that he was wanting. He just wanted to know whether the prices have fallen and what the reasons are. There is an apprehension that acreage will *be.* shifted. What are you going to do in that reard?

श्री जी. वेंकट स्थानी : मैं आपसे कहूंगा कि जो आपने कहा कि प्राइस गिरे हैं, वे गिरे नहीं हैं। जो सपोर्ट प्राइस है वह उससे ज्यादा है। सपोर्ट प्राइस का प्रगर आप टोटल पूछें तो मैं टोटल भी दे सकता हूं।

SHRI SOM PAL : समापति जी,.

MR. CHAIRMAN: Your time wil come. Please do sit down. Your time for the supplementary will come. Then you can ask. You are the next man.

ें धीं जो. बेंकट स्वामीः सर, जो सपेंट प्राइस जे-34 जो 50.35 अबोय है, यू-797 की प्राइस है 32.60 प्रतिशत से उपर सपोर्ट प्राइस है और लॉग स्टेपल-114, एम. ﴿पी -27.32 परसेन्ट है और एम. सी एच-5 27.32 है, डी. सी: एस 32, कर्नाटक 67.35 परसेन्ट प्रवोब, सपोर्ट प्राइस बल रही है। प्रगर क्वेड्लन का सही जवाब चाहते हैं तो यह है।

MR. CHAIRMAN : Second supplemenary.

SHRI SARADA MOHANTY : Sir, be has *net* given proper answer to my earlier

question. My second supplementary is wheather it is a fact that last year there was a steep hike in the yarn price and the reason given by the yarn producing mills was the high price of cotton. This year, the cotton price has been coming dawn very heavily but the yarn price has not been reduced. As such the handloom industry is facing a serous crisis on that account. What are the reasons for this phenomenon? What steps are the Government taking to get the yarn price reduced and making it available to the handloom weavers at a reasonable price?

श्री श्री. बेंकट स्वामी: समापति जी, यही कारण है कि हम इधर बैलेंस करते हैं काटन प्राइस को तांकि वीवर्स को भी नुकसान न हो और हैं उल्लूम बीवर्स के उत्पर प्राइस इन्जीज धाफ धार्म का भार न पड़े। इसलिए इसको बैलेंस करते के लिए सपोर्ट प्राइस हम प्रोवर्स को 50 से 60 परसेंट देते हैं। इस प्रकार 40 परसेंट एवरेज काटन प्राइस में इनका मार्केट में चल रहा है। मुझे मालूम है कि धानरेबल मेंबर पूछने बाते हैं कि घाण एक्सपोर्ट क्यों नहीं करते हैं तो मैंने उसका भी जवाब तैयार कर रखा है। अगर वे पूछें तो मैं जरूर बूंगा। यह गवर्नमेंट की पालिसी है कि काटन प्रोवर्स को प्राइस प्राइस च्यादा मिले औ हैंडकूम बीवर्स और मिल यार्न के ज्यादा दोन न बढ़े ताकि उसका बैलेंस मेंटेन हो।

**ेन्द्री सोमपाल**ः समापति जी, 'मैंने बिल्ह्स <sup>क्</sup>रीधा संवाल यह किया था कि कितनी कितनी मादा कपास निर्यात के लिए सरकार ने प्रवस्तत की है और किन किन तिथियों में की है। मैंने बह इसलिए पूछा था कि मेरे पास एग्रीकरुचर कमेटी की दसवीं रिपेट है और इसमें कमेटी ने यह कहा है कि यह जितनी भी माला निर्मात के लिए अवम्दत की जाती है, यह प्रायः फसल ग्राने के काफी बाद की जाती है और किसान उससे ही पहले सस्ते दामों पर बेच देते हैं और जब यह निर्यात के लिए धवम्बत की जाती है, रिलीज की जाती हैं तब तक वह सारा स्टाक व्यापारियों के पास पहुँच जाता है और जो भी कीमत बढ़ती है, उसका लाभ व्यापारियों को पहुंचता है। ्या औ सीधा यह पूछता चाहता हूं., आपने **ब**ह ं तो अता विया कि 21 सिसम्बर से 6 फरवरी सक '7 बार श्रापने निर्वात के लिए कपास रिली कंकी पर कितनी कितनी माला में, किस किस तारीख में की ? इस संबंध में कृषि समिति की रिपे. इं ग्रापके क्यान में श्राई या नहीं और उस पर आपकी क्या मितिकया है ? क्या आप उसकी रिकरें डेशेंस की, संस्तुतियों की मानेंगे या नहीं मानेंगे, यह मैं जानना चाहता है।

भी जी. चैंकट स्वासी: सभापति जी, उसकी मान कर ही हमने सपीट प्राइस इम्क्रीण भी किया है और उसके ऊपर यह परसेटेज चल रहा है। (क्वचछान)

भी सीमगल : मैं सिर्फ तिथियां और माताएं जानना चाहता हूं कि किन किन डेट्स को आपने कितनी कितनी क्यांटिटीज जारी की ? यह मेरे ओरिजनल क्वेश्चन में है, जिसका आपने उत्तर नहीं दिया। मैं सिर्फ इंतना जानना चाहता हूं और कुछ नहीं जानना चाहता हूं औ

श्री जो. **बॅक्ट स्वामी:** मैंने प्रापको जवाब दिया है।

श्री सोमपात: नहीं दिवा है। यह उत्तर है, सभापति महोदय, (व्यवधान)

MR. CHAIRMAN : He wants spedfic dates.

SHRI SOM PAL-; This is my original question and he has not answered.

भावने जानवृक्ष कर किया है ।

भी जी. सेंकट स्वामी : जानवृह्म कर करने का क्या-है इसमें । यह एक चीज है (व्यवसन)

श्री सोमवास : स्थोंकि आप व्यारारियों की मदद करना चाहते हैं।

श्री थी. वेंकट स्वामी: काटन के प्राइस को वेंक्स करना है (व्यवधान) अगर आत नेता स्पेसेफिक जवाव चाहते हैं तो आनरेदन मैन्दर मुझे
टाइम दें। में आपको स्पेसेफिक जवाब दे सकता
हूं। मैंने कहा कि देश के अन्दर जितने काटन को
हमारे जकरत है, उसको रख कर हमने काटन के
प्राइस को इनकज करने के लिए, जब प्रोइसेज
गिर इहे थे, उस बकत एक्सपोर्ट के लिए, हमने
15 साख वेंल्ज निष्टले साल एक्सपोर्ट किया। भी

प्राइस उस वस्त किर रहे थे वह प्राण इस पर सेंग्रेज के कालन पर अरा मार हैं। इसिए पैने का मानने व सरस्य को कृत में स्वेटेस्टिक्स बता दिए हैं कि इतना हमारा काटन ग्रांथ है। उसमें से हमारा मिल्ज के लिए और हैंडलूम्स के लिए 105 लाख बेल्ज की जम्मत हैं। इसो तरह से सकी कामों के लिए 8 लाख बेल्ज को जम्मत हैं। यह उब रख करके हमने 15 लाख बेल्ज का एम्स्स्पेट किया है। इसका बोध सपोट प्राइस के करोब करोज पर है थे इसके बाद उसमें 24 परसेंट से 54-60 परसेंट प्राइसेक इसका एस हैं। अब मानने य सदस्य यह काहके हैं। कि नवांटिटा महाराष्ट्र में किया है इसका कारिटा को डिटेंस चाहते हैं (प्रावेशका)

## भी सोधारकः जो नहीं भैंशिकं यह चाहता हूं:---

How much quantity of cotton have you released for exports and' on what dates? That is all There is nothing else: Alt the information that you have given now is already with me. I do not need that. I only want to- know the exact dates and the quantity which you have released for export this year. Mr. Chairman; I need your protection. They have become habitual of giving evasive replies and distorting facts.

MR. CHAIRMAN: The Minister has actually got this information. Have you got it?

SHRI G. VENKAT SWAMY : I will give you the information.

On 21-9-92—2 lakh bales to. Maharashtra Federation.

On 10-10-92—5.25 lakh bales to Cotton Corporation of India.

On 14-10-92—0.27 lakh hales to Nepal, through Cotton Corpora-tionof India.

On 27-11-92 2.35 lakh bales:

50,000 bales to Maharashtra Federation;

30,000. bates- to Gujarat Federation;

15,000. bates to Andhrs Eederations

5,000 bales to A.P. Girijan Federation;

20,000 bates to Punjab Federation;

15,000 bales to Rajasthan Federation;

15,000 bales,to Karntake Federation;

10,000 bales to Tamil Nadu Federation;

10,000 bales to M. P. Federation;

15,000 bales to Haryaaa Federation;

18.000 bales to NAFED

On 4.1.1993-40.000 bales to Maharashtra Federation.

On 6-2-1993—5 lakh bales, as under : 3 lakh bales to Cotton Corporation of India;

80,000 bales to Maharashtra Federation;

40,000 bales to Gujarat Federation;

25,000 bales to, Andhra Pradesh.

A.P. Girijan Corporation?—5,00 bales; Punjab Federation—10,000 bales; Haryana Federation—7,500 bales; Rajasthan Federation—7,500 bales; NAFF-D—15,000 bales; Madhya Pradesh Federation—5,000 bales; Madhya Pradesh Export Corpo-mtion—5,000, bale\*.

SHRI SOMAPPA R. BOMMAI, : Sir, the hon. Minister has been making a strenuous effort to convince the House and the people that he is-balancing, to protect the interests of the growers and the weavers. But actually, both the growers and the weavers are exploited.' As has already been pointed out by hon. Mem-beat cotten. prices have-come down: Practically, thare- are no purchassrs in the

market. In this connection, I would like, to bring to the flotice of the hon. Minister 1 that in Kamataka, the Cotton Corporation of India has not purchased a single bale. For the last one year, no payments have been made to the farmers. Though cottoa was purchased by the State federations and other federations. payment has been made to the farmers. As I said, the prices have come down. The weavers are also not getting the yam at reasonably lower rates, in proportion to the fall in the price of cotton. When this is the position, how are you balancing their interests? Practically, the weaver is hit. The grower is also not getting a proper price. Therefore, how are you going to protect the interests of both the growers and the weavers?

SHRI MENTAY PADAMANABHAM: How are you going to balance this imbalance?

श्री की. बेंकटस्वामी : सभापति जी, मै कर्नाटक भी गया है। स्नानरेवल मेम्बर ने जो सवाल किया है, काटन कारपोरेश्वन ग्राफ इंडिया परचेस नहीं कर रही है, यह इन्फारमेशन मुझे मिली । इमीडियेटली मैंने भेज दी है । मगर आनरेबल मेम्बर की मैं इन्फारमेशन दे रहा हूं कि प्रव ग्रोप्रस् के हाथ में काटन नहीं रहा, ट्रेडर्स के हाच में है। प्रव ट्रेडर्स की फायदा करना है तो काटन कारपोरेशन अरूर खरीदेगा । अब इस वनत काटन वहां जितना भी है खरीदने का, मैंने उनकी कहा है। वह अमल में आ रहा है। वेट के वैलेंस के बारे में भानरेवल मेम्बर ने कहा है। प्रेंक्टिकल बात मैं भापके सामने हाउस के सामने एख रहा हूं। जो चल रहा है को परसेंटेज, जिस तरह से भी, हर एक स्टेट में जो परसेंटेज है, सपोर्ट प्राइस से ज्यादा उसकी इत्कारमेशन मैं ग्रापके सामने दी है।

SHRI SOMAPPA R. BOMMAI: The farmers have been brought to this kind of a situation because nobody is purchasing. The commission agents pay the amount and get the cotton. I would like to point out that it is all because of your following a' wrong--policy. (Interruptions)

MR. CHAIRMAN: I find that there is a Calling-Attention Motion coming up immediately after Question Hour. Therefore, I would like to pass on to Question No. 124.

SHRI SURESH KALMADI : Sir, what about my question—Question No. 123 ?

MR. CHAIRMAN: Question No. 123 has been transferred to another Ministry.

SHRI SURESH KALMADI: My question is about strl'nes. How has it been transferred to House? I would like to know why the Ministry is *so* soft on loreign airlines. (*Interruptions*) Sir, the question is about airlines. The qestion is about their being so soft towards foreign airlnes.

MR. CHAIRMAN: I have to look into it. It has, been transferred to 12th May.

SHRI SURESH KALMADI: Sir, last time, a question on civil aviation was transferred to the Ministry of Surface Transport. Now, this question has been transferred to Home.

MR. CHAIRMAN: Question No. 124. (interruptions)

SHRI PRAGADA KOTAIAH: Sir, kindly give me an opportunity to ask a question on cotton. (*Interruptions*)

MR. CHAIRMAN: You will get ample opportunities when the Calling-Attention Motion is taken up.

SHRI SURESH KALMADI : Sir, I would like to know why my question is not being taken up. (Interruptions)

SHRI PRAGADA KOTAIAH: Mr. Chairman, Sir, before you pass on to the next question, I request you to give me an opportunity to put a supplementary on this cotton affair.

MR. CHAIRMAN: All right. I will allow you a supplementary. I will go to the next question after that. Please ask your question.

champion of their interests.

SHRI SURESH KALMADI: Sir, you have to this. gone back to the earlier question now.

there are pleas for export of cotton from certain quarters. Cotton crops arrive in September and October. We are now in May. The cotton प्रागदा कोटेया कह रहे हैं कि न करो । grower never keeps cotton for such a long time. If at all there are cotton stocks, these are with the exporters and traders. The export of cotton डिसोजन लेगी कि क्या करना चाहिए । गवर्नमेंट at this stage helps the exporter, not the cotton इसकी बैलेंस करने के लिए सोचेगी । growers. Already, the cotton yarn prices have gone up during the last 10 days by Rs. 20 to Rs. the timing of export, not of export only. 35 per bundle of 10 lbs. of counts ranging from 405 to 805. This is hitting hard the handloom WELCOME TO PARLIAMENTARY DEindustry. Therefore, is there any proposal to permit export of cotton at this stage?

On March 17 the Supreme Court have have an announcement to make, decided that all the mills should produce hank yarn to the extent of 50 per cent of their marketable output. What act on has been taken members of a parliamentary delegation from to implement the order of the Supreme Court.

MR. CHAIRMAN: Now, please allow the questioner to ask.

श्री जी. वॅकटस्वामी : सभापति जी, सुशीय कोर्ट के भ्रार्डर को पूरी तरह से इंप्लिमेंट जाएगा । आनरेबल मेम्बर यहपूछ रहे हैं एक्सपोर्ट के लिए और काटन किया जा है या नहीं कियाजारहा है । ग्रदासक तो हमाने सामने कोई ऐसा प्रोपोजल नहीं है। अगर काटन का स्टाक ज्यादा हो गया, काटन ग्रोअर्ज. डिमांड ज्यादा भ्राया, तो सोचा जाएगा ।

**श्री विठठलराम मोतीराम पटेल** : काटन ग्रोचर्जने शुरू में कहाथा कि कम से कम बीस लाख एक्सपोर्ट करिए, तो किसान को वहत ज्यादा मिल सकेगा। ग्रापने कुछ नहीं किया। एयीकल्बर सिनिस्टी ने भी .... (ब्यवधान)

SHRI PRAGADA KOTAIAH 1 would like to know whether the Secretaries of 1096 people of Nepal. RSS|94-2

SHRI AJIT P. K. JOGI: Sir, he is the Agriculture, Commerce and Textile have been asked to sit together and decide about the export of cotton. I want a specific answer

श्री जो. वेंकटस्वामी : सभापति जी, ग्रव SHRI IRAGADA KOTAIAH : Sir, presently ग्राप ही फैसला कीजिए, इधर से बोल रहे हैं कि ज्यादा काटन एक्सपोर्ट करी और उधर से श्री

इन दोनों के बीच में सोच कर गवर्नपेंट

SHRI SOM PAL: The only difference is in

## LEGATION FROM NEPAL

MR. CHAIRMAN: Honlble Members. 1

We have with us, seated in the Special Box, Nepal, currently on a visit to our country under the distinguished leader-I ship of His Excellency Mr. Daman Nath Dhungana, Speaker of the House of Representatives of Nepal.

On behalf of the Members of the House and on my own behalf, I take pleaure in extending a hearty welcome to the leader and other members of the delegation and wish our distinguished guests an enjoyable and fruitful stay in our country. We hope that during their stay here they would be able to see and learn more about our parliamentary system, our country and our people, and their visit to this country will further strengthen the friendly bonds that exist between India and Nepal. Through them we convey our greetings and best wishes to His Majesty the King, the Members of the Parliament and the friendly

\*123. [Transferred to 12th May, 1993]